



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20th December, 2022

NOTICE

Please take notice that the following matter listed in Supplementary cause list as item no. 8 on 21.12.2022 in the court of Chairperson will be taken up by the Bench presided by **Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)**

Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
Comp. App. (AT) (Ins) No. 880 of 2021	Indiabulls Housing Finance Ltd. Vs. Kalpataru Properties Pvt. Ltd. & Ors.	Aman Gandhi	Mustaf Mahesh Agarwal C. Rashmikant Sunil Mittal-R1 Sumant Batra Santosh K. Ray-R2

By order of Hon'ble Chairperson

-Sd/-

Registrar